

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART II SECTION 3, SUB SECTION (ii)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO.46 (RE-2006)/2004-2009
 NEW DELHI, THE 20TH FEBRUARY, 2007

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 1.3 and Para 2.1 of the Foreign Trade Policy, 2004-2009, the Central Government hereby makes the following amendments against entries at Sl.Nos. 20(a), 20(b), 21(a) and 21(b) in Chapter 2 of Schedule 2 of ITC(HS) Classifications of Export and Import items, 2004-2009 as amended from time to time :

Existing Entry:

20 (a)	0204	Meat of sheep or goats, fresh, chilled or frozen		
	0204 10 00	Kg. Carcasses and half – carcasses of lamb, fresh or chilled.	Prohibited	Not permitted to be exported.
		Other meat of sheep, fresh or chilled: Carcasses and half – carcasses.		
	0204 21 00	Other cuts with bone in.	Prohibited	Not permitted to be exported.
	0204 22 00	Carcasses and half - carcasses of lamb, frozen.	Prohibited	Not permitted to be exported.
	0204 30 00	Other meat of sheep, frozen: Carcasses and half – carcasses.	Prohibited	Not permitted to be exported.

	0204 41 00	Other cuts with bone in.	Prohibited	Not permitted to be exported.
	0204 42 00	Boneless meat of sheep fresh, chilled or frozen	Prohibited	Not permitted to be exported.
20(b)	0204 23 00 0204 43 00		Free	Quality control and inspection under Note 3 and 4 respectively as well as condition stipulated at Note 6 above are required to be fulfilled

Contd. P/2.

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Amended Entry:

20	0204 10 00	Kg	Meat of Indian sheep	Free	Quality control and inspection under Note 3 and 4 respectively as well as condition stipulated at Note 6 above are required to be fulfilled.
	0204 21 00				
	0204 22 00				
	0204 23 00				
	0204 30 00				
	0204 41 00				
	0204 42 00				
	0204 43 00				

Existing Entry:

21(a)	0204 50 00	Kg	Boneless meat of Indian goat,	Free	Quality control and
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fresh, chilled or frozen

inspection under
Note 3 and 4
respectively as well
as condition
stipulated at Note 6
above are required
to be fulfilled.

21(b)	0204 50 00	Kg	Bone in meat of Indian goat fresh, chilled or frozen	Prohibited
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Not permitted to be
exported.

Amended Entry:

21	0204 50 00	Kg	Meat of Indian Goat.	Free
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Quality control and
inspection under
Note 3 and 4
respectively as well
as condition
stipulated at Note 6
above are required
to be fulfilled.

2. This issues in Public Interest.

(BHAWANI SINGH MEENA)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

